

Office of IV Addl. Senior Civil Judge, Guntur
Dated 29.05.2020.

NOTICE

This matter viz., O.S.No.1071/2012 was already heard prior to Lockdown. Both parties are requested to take note that Judgment in O.S.No.1071/2012 on the file of this Court will be pronounced on 29.5.2020.

//B.O.C.//

K-Kantir

Senior Assistant
IV Addl. Senior Civil Judge' Court, Guntur

To

1. Sri A. Rama Mohana Rao., Advocate for Plaintiffs,
2. Sri C. Narendra Babu., Advocate for defendant Nos.1, 4 and 5,
3. Sri A. Chinnaiah., Advocate for defendant No.3,
4. Defendant No.2 set exparte,
5. Notice is affixed to the Notice Board.